



THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 13th October, 2020

No.HC.VII-14/2020/ 3635 /A. Shri Siddhartha Pratim Moitra, Presiding Officer, Industrial Tribunal, Dibrugarh (presently rendering service as Faculty, Judicial Academy, Amingaon), is transferred and posted against the newly created post of Secretary (Grade-I, AJS), Gauhati High Court Legal Services Authority (Committee), Gauhati High Court, the post being created by the Govt., vide letter No.JDJ.11016/86/2017-ESTT-JUDI-Judicial/92 dated 17.06.2020.

In anticipation of his release by the Govt. from the post of Presiding Officer, Industrial Tribunal, Dibrugarh, Shri Moitra will hand over charge of his Court and Office to the Presiding Officer, Labour Court, Dibrugarh and proceed to join his new assignment immediately.

By Order,

Sd/- Gautam Baruah

REGISTRAR (VIGILANCE)

Memo No. HC.VII-14/2020/ 3636 - 3656 /A.

Dated 13.10.2020

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps for release of Shri Moitra from the post of Presiding Officer, Industrial Tribunal, Dibrugarh
2. The Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati for information and necessary action.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, No.I,II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur.


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13. The Special Judge, Addl. CBI Court, I,II & III, Assam, Chandmari, Guwahati.
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Shri Siddhartha Pratim Moitra, Presiding Officer, Industrial Tribunal, Dibrugarh
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, _____
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
- ✓ 20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
21. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


13/10/2020
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


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